

F.No.E.12017/01/2015-E&A  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
**FDA Bhavan, Kotla Road, New Delhi-110 002**

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Dated, the 9<sup>th</sup> June, 2015

**NOTICE**

**Subject: Inviting applications on deputation in the Food Safety and Standards Authority of India on Foreign Service terms /short term contract basis - extension of last date of receiving application.**

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In continuation of this Authority's Circular No. E.12017/01/2013-E&A dated 08.05.2015, it is informed that the last date of receiving of applications is extended till 30<sup>th</sup> June 2015 (5.30 PM). Further, guiding note at the end of **Annexure-I** is also detached. All other terms and conditions of the original circular remain unchanged. Detailed advertisement is available on [http://www.fssai.gov.in/Portals/0/Pdf/Circular\\_Vacancy%2808.05.2015%29.pdf](http://www.fssai.gov.in/Portals/0/Pdf/Circular_Vacancy%2808.05.2015%29.pdf)

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